# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 1431

ANSWERED ON 29.07.2025

# **EV CHARGING STATIONS IN TIER- 2 CITIES**

### 1431. SHRI DURAI VAIKO:

## Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether the Government has any proposal to significantly increase the number of Electric Vehicle (EV) charging stations in Tier-2 cities across the country, including in Tamil Nadu;
- (b) the total number of EV charging stations currently operational in Tier-2 cities and the targets set for the next five years;
- (c) whether the Government has mandated or is considering mandating the installation of EV charging points at all Government-run and private fuel stations (petrol/diesel bunks) to support the growing number of electric vehicles;
- (d) the financial or policy incentives being provided to encourage private players and oil marketing companies to set up EV charging infrastructure; and
- (e) the steps being taken to ensure equitable EV infrastructure development in non-metro and semi-urban regions to promote faster adoption of electric mobility?

# ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI BHUPATHIRAJU SRINIVASA VARMA)

- (a): Setting up of electric vehicle charging stations is an unlicensed activity and private entrepreneurs can also install the charging stations. In addition to this, an allocation of Rs.2,000 crore has been made under the PM E-DRIVE Scheme, for setting up of electric vehicle public charging stations (EV PCS) on pan India basis including Tier 2 cities in the State of Tamil Nadu.
- **(b):** The total number of EV charging stations operational in Tier-2 cities as on 01.04.2025 is 4,625. The installation of EV charging stations is demand driven activity and no target can be set as installation depends on many factors including EV penetration.
- (c): Currently, no such plan is under consideration.
- **(d):** The details of financial or policy incentives being provided to encourage private players and oil marketing companies to set up EV Charging infrastructure are as under:
  - 1. Ministry of Heavy Industries has allocated Rs.873.50 crore towards installation of 8,932 EVPCS by the three oil marketing companies (OMCs) under MoPNG namely IOCL, BPCL and HPCL under the FAME-II Scheme. Further, an allocation of Rs.2,000 crore has also been made under the PM E-DRIVE Scheme for installation of EV charging infrastructure.
  - 2. Setting up of a charging station is an unlicensed activity and private players can install EVCS as per Ministry of Power (MoP) Guidelines of September 17, 2024.
- **(e):** MoP guidelines issued in September 17, 2024 are applicable all across the country including the non-metro and semi-urban regions to ensure equitable EV infrastructure development.

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